

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 221**  
**(IB)-637(PB)/2020**  
**Contt. Pett.-62/2023**

**IN THE MATTER OF:**

**M/s. Guadian Finance Pvt Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Temple Leasing & Finance Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016, (Liq.)**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/FC : Adv. Arjun Narang**

**For the Liq. : Adv. Vinod Chaurasia**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 29.05.2024.

**Sd/-**  
**(Court Officer)**